NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 16/397-398/NCLT/AHM/2016 (New) CP No. 38/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Sanjay Pravinchandra Vakta

V/s.

Alpesh Patel & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRE

REPRESENTATION

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SIGNATURE

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For A-ROUPHU & DRIP

2.

ORDER

Learned Advocate Mrs. Asha Panchal i/b A R Gupta & Associates present for Petitioner. None present for Respondents no. 1 and 2.

Petitioner counsel requested time on the ground that counsel is not feeling well.

List the matter on 19.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.